Major Advocacy Programmes of CCI – April – June 2015

- Ms Renuka Jain Gupta, Adviser (FA) held a session on “Competition Aspects of Public Procurement” on 7th April 2015 at Hotel Royal Plaza, New Delhi, during the 9th Public Procurement Summit organised by ASSOCHAM

- Ms. Payal Malik, Adviser (Eco) attended Conference for Fourth National Reference Group (NRG) as Key Speaker organised by CUTS, Centre for Competition Investment and Economic Regulations (CUTS CCIER), Jaipur, on 08.04.15, at India Habitat Centre, New Delhi.

- Sh U. C. Nahta, Member, CCI, addressed an interactive session on “Good Corporate Governance and Competition Compliance are Complementary” on 21.04.15 organised by MCC Chamber of Commerce and Industry, at Kolkata

- Sh U. C. Nahta, Member, CCI, held a session in EIRC of the Institute of Company Secretaries of India (ICSI), Kolkata, on 22.04.15

- Sh Rakesh Kumar, Director, attended a panel discussion organised by FICCI-Financial Express, on the topic “Decoding Net Neutrality” on 22.04.15

- Sh K. D. Singh, DD(Law) delivered a lecture on “Symposium on Competition Law in the National Law School of India University, Bangalore, on 2nd May, 2015

- Sh Sukesh Mishra, Director (Law), Sh Saurabh, DD (Eco) and Sh Arun Dhall, DD (Eco) attended the 3rd International Conference on “Competition Law – Successes, Challenges and Reforms” organised by ASSOCHAM India on 2nd May 2015

- The Chairman, CCI, delivered a lecture on “Competition Law and its Journey so far” at the Parliament Library Building, Parliament Annex, organised on 07/05/15, in association with the Bureau of Parliamentary Studies and Training (BPST), as a part of the lecture series for Hon’ble Members of Parliament

- Sh Sukesh Mishra, Director (Law), participated as a representative of CCI in the Seminar jointly organised by the EXIM Bank, World Bank and the FIEO in Bengaluru on 14th May, 2015 and made a Presentation on “Procurement Aspects of Competition Law”

- Sh Sukesh Mishra, Director (Law), conducted a session on Competition Law for the newly recruited Junior Civil Judges of Chandigarh Judicial Academy at Chandigarh on 16th May, 2015

Musings on Economic Governance ideas for India" at the Banquet Hall, Hotel Ashok, 50-B, Diplomatic Enclave, Chanakyapuri, New Delhi – 110 021

- Ms Renuka Jain Gupta, Adviser, had a meeting with Smt. Raji P. Shrivastava, Director, Mahatma Gandhi State Institute of Public Administration (MGSIPA), Punjab, on 28th May, 2015 at Chandigarh, to chalk out the strategy for implementation of advocacy initiatives in the state of Punjab

- Sh Ashok Chawla, Chairman, participated in the 40TH SKOCH Summit held on 12.06.15 and delivered the Keynote address on "The Role of Competition in a growing Economy"

- Sh M. S. Sahoo, Member, delivered a talk on Competition Advocacy at National Law University, Delhi on 13.06.15

- Sh M. S. Sahoo, Member, delivered the Valedictory address at the Capacity Development Programme for Corporate Laws at National Law University, Delhi on 13.06.15

- Sh Rakesh Kumar, Director (Eco) participated in the ICSI-SCOPE Programme on Secretarial Audit at New Delhi on 16.06.15

- Sh Augustine Peter, Member, attended the OECD Competition Committee Meeting at Paris between 15th and 19th June, 2015

- Sh Sukesh Mishra, Director (Law) delivered a Lecture at Tamil Nadu State Judicial Academy, Chennai on 20.06.15, on “An Overview of Competition Law and its Implementation”. The event was attended by 3 High Court Judges and 74 District Judges

- Sh Augustine Peter, Member, Ms Smita Jhingran, Secretary and Sh Sukesh Mishra, Director (Law) held an Interactive Session in CCI, New Delhi, on 26.06.15 with Officers of Bangladesh Civil Service on the Role of CCI and Competition Policies and Practices in India

- Sh M. S. Sahoo, Member, delivered a Talk to NISM students on Competition Issues in Securities Markets at NISM, Vashi, Mumbai on 27.06.15

- Sh M. S. Sahoo, Member, delivered a Talk to Company Secretaries on Competition Law and Profession of Company Secretaries at CCGRT, ICSI, Belapur, Mumbai on 27.06.15

- Sh Ashok Chawla, Chairman, inaugurated the National Conference on Competition Compliance for Listed Companies organised by ICSI, BSE, FICCI, NISM and CNBC TV18, on 29.06.15 at Mumbai. Sh S. L. Bunker, and Sh M. S. Sahoo, Members, addressed as Panelists in the Event